

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 224
CP 52 of 2019

Order under Section 241-242 & 244 of Co.Act, 2013

IN THE MATTER OF:

Prakash Prahladbhai Gami

.....Applicant

V/s

Nilesh Prahladbhai Gami (Patel) & Ors

.....Respondent

Order delivered on ..16/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Hirva Dave, Adv. a/w. Mr. Jaimin Dave, Adv.

For the Respondent : Mr. Monaal Davawala, Adv.

ORDER

Pleadings are complete.

Matter stands adjourned for hearing to 26.04.2023.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**